

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4309
ANSWERED ON:16.12.2009
CIVIL NUCLEAR AGREEMENT
Deora Shri Milind Murl

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether India has reached a Civil Nuclear Agreement with Canada during a meeting between Prime Minister of India and his Canadian counterpart on the sidelines of Commonwealth Summit;
- (b) if so, the main features and details of the Agreement;
- (c) the details of countries with which India has reached a Civil Nuclear Agreement since NSG lifted 34 years old ban on India; and
- (d) the reasons for imposing ban on India?

Answer

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA)

(a) & (b) Yes. India has concluded negotiations on a Civil Nuclear Cooperation Agreement with Canada. The Agreement, which is yet to be signed by the two Governments, will provide the basis for cooperation between the two countries for peaceful uses of nuclear energy.

(c) & (d) Since the NSG decision on civil nuclear cooperation with India of 6 September 2008, India has reached civil nuclear cooperation agreements with France, USA, Russia, Namibia, Mongolia and Argentina. Prior to this decision, civil nuclear cooperation with India had been hampered by the NSG's Guidelines for nuclear transfers first elaborated in 1978.